THE PUNJAB GENERAL SALES TAX (AS IN FORCE IN THE UNION TERRITORY OF
CHANDIGARH) REPEAL ACT, 2005

# NO. 48 OF 2005 $

[14th December, 2005.]

+ An Act to repeal the Punjab General Sales Tax Act, 1948, as in force in
the Union territory of Chandigarh.

BE it enacted by Parliament in the Fifty-sixth Year of the Republic of
India as follows:-

@ 1. Short title.

% 1. Short title.-This Act may be called the Punjab General Sales Tax (As
in force in the Union territory of Chandigarh) Repeal Act, 2005.

@ 2. Repeal of Punjab Act 46 of 1948.

% 2. Repeal of Punjab Act 46 of 1948.-The Punjab General Sales Tax Act,
1948, as in force in the Union territory of Chandigarh, is hereby
repealed.

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T. K. VISWANATHAN,

Secy. to the Govt. of India.

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